

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 01.08.2019

NOTICE

Take notice that the following matters listed on 02.08.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 230 of 2019	KSB Shanghai Pump Company Ltd Vs. Lanco Infratech Ltd & Ors. With	Amar Gupta	Vaijayant Paliwal Mishra-R1
2.	Comp. App. (AT) (Ins) No. 234 of 2019	TLT – Turbo (Sichuan) Co. Ltd. Vs. Lanco Infratech Ltd. & Ors. With	Kaustav Saha	Vaijayant Paliwal Mishra-R1
3.	Comp. App. (AT) (Ins) No. 235 of 2019	Beijing Power Equipment Group Co. Ltd. Vs. Lanco Infratech Ltd. & Ors.	Kaustav Saha	Vaijayant Paliwal Mishra-R1

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By Order
-sd/-

Registrar